

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1495

ANSWERED ON:02.12.2005

FOREIGN PARTICIPATION IN SETTING UP OF POWER PROJECTS IN N.E.

Baxla Shri Joachim

Will the Minister of POWER be pleased to state:

(a) whether some foreign power companies permitted by the government to set up power plants in the country particularly in West Bengal, Sikkim and North Eastern States;

(b) if so, the details thereof;

(c) the number of power projects pending with the government as on date; and

(d) the action taken by the Government thereon?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) & (b) : 100% Foreign Direct Investment (FDI) is permitted on automatic route for setting up power projects of electric generation, transmission and distribution.

As per information available, the Allain Duhangan HEP (2x92=184 MW) in the State of Himachal Pradesh is being set up with foreign equity, while no foreign power company has been allotted development of hydro power project (above 25 MW capacity) in the states of West Bengal, Sikkim and the States of North Eastern Region. As regards thermal projects, the following projects are being set up in West Bengal with foreign companies engaged as contractors by the project developers:-

| Sl.No. | Name of the ForeignCompany | Name of the thermal powerprojects/ Executing Agency |
|--------|----------------------------|--|
|--------|----------------------------|--|

1. M/s. Dongfang Electric Power

(i) Sagardighi TPP (2x300 MW), WBPDC
Corpn., China

(ii) Durgapur TPP Extn. (300 MW), WBPDC

2.M/s. ITOCHU, Japan Bakreshwar TPS Extn. (2x210 MW), WBPDC

(c) & (d) : Pursuant to the enactment of the Electricity Act, 2003, Techno-Economic Clearance by Central Electricity Authority (CEA) for thermal projects has been dispensed with and presently, no hydro project involving foreign equity is pending for clearance from CEA.